



VAIBHAV GLOBAL LIMITED

Corporate Identification Number ("CIN"): L36911RJ1989PLC004945

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Contact Person: Mr. Sushil Sharma, Company Secretary and Compliance Officer

POST BUYBACK PUBLIC ADVERTISEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF VAIBHAV GLOBAL LIMITED

This post buyback public advertisement ("Advertisement") is being made in accordance with the Regulation 24(vi) and other applicable provisions of the Securities and Exchange Board of India (Buy-Back of Securities) Regulations, 2018, including any statutory modification(s), or re-enactment for the time being in force ("Buyback Regulations"), regarding completion of Buyback (as defined below) by Vaibhav Global Limited ("Company") of its own equity shares from the members of the Company (other than the promoters, promoter group and persons in control of the Company).

This Advertisement should be read in conjunction with the public announcement dated August 07, 2019 ("Public Announcement"), issued in connection with the Buyback. Unless specifically defined herein, capitalized terms and abbreviations used herein have the same meaning as ascribed to them in the Public Announcement

1. THE BUYBACK

- 1.1. The Board of Directors of the Company (the Board of Directors of the Company are hereinafter referred to as the "Board" or the "Board of Directors" which expression shall include the committee constituted by the Board to exercise its power related to the buyback i.e., the Buyback Committee) at their meeting held on May 30, 2019 (the "Board Meeting"), had, subject to the approval of the members of the Company, by way of a special resolution through postal ballot and subject to the approvals of such statutory, regulatory or governmental authorities as may be required under applicable laws, approved the buyback of the Equity Shares from its shareholders/beneficial owners excluding promoters, promoter group and persons who are in control of the Company, under the open market route through the stock exchange mechanism i.e. using the electronic trading facilities of the Stock Exchanges for an aggregate amount not exceeding ₹ 72,00,00,000 (Rupees Seventy Two crores only) ("Maximum Buyback Size"), at a price not exceeding ₹ 1,000 (Rupees One Thousand only) per Equity Share ("Maximum Buyback Price"), payable in cash (the process being referred hereinafter as "Buyback").
- 1.2. The members of the Company approved the proposal for the Buyback through postal ballot by a special resolution on August 05, 2019.
- 1.3. The Maximum Buyback Size does not include any expenses incurred or to be incurred for the Buyback like filing fees payable to Securities and Exchange Board of India ("SEBI"), advisors' fees, Stock Exchanges fees, brokerage, applicable taxes such as securities transaction tax, Goods and Services Tax, stamp duty, etc., public announcement publication expenses, printing and dispatch expenses and other incidental and related expenses ("Transaction Costs").
- 1.4. The Buyback commenced on August 20, 2019 and closed on November 25, 2019. Till the date of closure of Buyback, the Company has utilized 99.99989006% of Maximum Buyback Size (excluding transaction costs) with a balance of ₹ 791.58 (Rupees Seven Hundred and Ninety One and Fifty Eight Paise only).
- 1.5. In view of the fact that the Company has utilized 99.99989006% of the Maximum Buyback Size (excluding Transaction Costs) with a balance of ₹ 791.58 (Rupees Seven Hundred and Ninety One and Fifty Eight Paise only) till November 25, 2019, the Company has decided to close the Buyback on November 25, 2019. Intimation for closure of the Buyback was issued to the Stock Exchanges on November 25, 2019.
- 1.6. The total number of Equity Shares bought back under the Buyback is 8,65,675 Equity Shares.

2. DETAILS OF BUYBACK

- 2.1. The Company bought back a total of 8,65,675 Equity Shares (2.63% of the pre-buyback paid-up equity share capital of the Company), and the total amount invested is ₹ 71,99,99,208.42 (Rupees Seventy One Crore and Ninety Nine Lakhs and Ninety Nine Thousand and Two Hundred and Eight and Forty Two Paise only) (excluding Transaction Costs), which represents 99.99989006% of the Maximum Buyback Size. The price at which the Equity Shares were bought back was dependent on the price quoted on BSE Limited and National Stock Exchange of India Limited, together referred to as "Stock Exchanges". The highest price at which the Equity Shares were bought back was ₹ 859.00 per Equity Share while the lowest price was ₹ 784.95 per Equity Share. The Equity Shares were bought back at an average price of ₹ 831.72 per Equity Share. These prices are based on contract notes issued by the Company's broker (YES Securities Limited) and exclude Transaction Costs.
- 2.2. The payout formalities have been completed as per settlement mechanism with the Stock Exchanges. The Company has extinguished 7,16,259 Equity Shares till date and is in the process of extinguishing the remaining 1,49,416 Equity Shares bought back.
- 2.3. All Equity Shares bought back were in the demat segment from the platform of the Stock Exchanges. As the Buyback was done from the open market through the Stock Exchanges, the identity of members from whom Equity Shares exceeding one per cent of the total Equity Shares was bought in the Buyback is not known.

3. CAPITAL STRUCTURE AND SHAREHOLDING PATTERN

- 3.1. The capital structure of the Company as on the date of the Public Announcement and as on November 25, 2019 ('Post Buyback') is set forth below:

Sr.No.	Particulars	As on the date of Public Announcement		Post Buy-back	
		No. of Equity Shares	Amount in ₹	No. of Equity Shares	Amount in ₹
1	Authorized Share Capital	8,60,00,000	86,00,00,000	8,60,00,000	86,00,00,000
2	Issued, Subscribed and Paid-up Capital	3,29,43,912	32,94,39,120	3,20,78,237*	32,07,82,370

*The Company is in the process of extinguishing the balance 1,49,416 Equity Shares out of the total of 8,65,675 Equity Shares bought back. The share capital post completion of the Buyback ('Post Buyback') is provided assuming extinguishment of all Equity Shares bought back by the Company.

- 3.2. The shareholding pattern of the Company as on August 02, 2019 as disclosed in the Public Announcement ('Pre Buyback') and as on November 25, 2019 is as follows:

Particulars	Pre Buy-back		Post Buy-back	
	No. of Equity Shares	% of the existing equity share capital	No. of Equity Shares	% of the post Buy-back equity share capital
(A) Promoter and Promoter Group	1,87,40,060	56.88%	1,87,40,060	58.42%
(B) Public	140,82,605	42.75%	1,33,38,177*	41.58%
(C1) Shares underlying DRs	-	-		
(C2) Shares held by Employee Trust	1,21,247	0.37%		
(C) Non-Promoter -Non-Public (C = C1 + C2)	1,21,247	0.37%		
Total	3,29,43,912	100.00%	3,20,78,237*	100.00%

*The Company is in the process of extinguishing the balance 1,49,416 Equity Shares out of the total of 8,65,675 Equity Shares bought back. The Post Buyback shareholding pattern is provided assuming extinguishment of all Equity Shares bought back by the Company.

4. MANAGER TO THE BUY-BACK



YES SECURITIES (INDIA) LIMITED

IFC, Tower 1&2, Unit No. 602 A, 6th Floor.

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Mumbai - 400 013, Maharashtra, India

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Contact Person: Mukesh Garg/ Ronak Shah

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SEBI Registration No.: INM000012227

CIN: U74992MH2013PLC240971

5. For further details, please refer to the Company's website (www.vaibhavglobal.com) and the websites of the Stock Exchanges (i.e. www.bseindia.com and www.nseindia.com)

6. DIRECTOR'S RESPONSIBILITY

As per Regulation 24(i)(a) of the Buyback Regulations, the Board of Directors of the Company, in their capacity as directors, accept full and final responsibility for all the information contained in this Advertisement and confirms that the information included herein contains true, factual and material information and does not contain any misleading information.

For and on behalf of the Board of Directors of Vaibhav Global Limited

Sd/-

Sunil Agrawal

Managing Director

(DIN: 00061142)

Sd/-

Sheela Agarwal

Director

(DIN: 00178548)

Sd/-

Sushil Sharma

Company Secretary & Compliance Officer

(ICSI Membership Number: F6535)

Date: November 25, 2019

Place: Jaipur